Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

PS. AJAY KUHAR SINGHUM Idaught or Julie of ... VISHWAN ATA SINGH.

Aged GI ... years, resident of RACHUMATHEUR PS RAMGARHWA DISP EAST CHAMPARAN (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:

(strike out whichever is not applicable)

(1) I am a candidate set up by (0.3.9) (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

SI. No.	Names Permanent Account Numb (PAN)		The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)	
1.	Self	AMVPS1224K	31 03 2010	264133.00	
2.	Spouse-		-	-	
3,	Dependent I HUF	AAJHA466SA	31.03.2010	327912.00	
4.	Dependent 2	-		-	
5.	Dependent 3		-	-	

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SL No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NF
(b)	Name of the court, Case No. and Date of order taking cognizance :	NA
(e)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	мА

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	nr
(b)	Name of the Court(s). Case No. and Date(s) of order(s).	MY

(5) That I give herein below the details of the assets (movable and immovable etc.) of myselimy spouse and all dependents:

A. Details of movable assets:

Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of fisted companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

AS ON 31.12 2011

S.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
No.		5-0000	C-1.000.00	HUE		
i)	Cash in hand	135224:00	355000-00	445125-00	-	-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the	238352=0	-	419752-00		
	amount in each such deposit					1
(iii)		100000-40		400 000 :00	-	~
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	126984:00	40	91304:00		-
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	MIC	MIL	put c		
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	BR-1AE-3150 & 210000 1:		FORD EN 2000 BR -018C 4141 1815000 =		
(vi	Jewelry, bullion and valuable thing (give details of weight and value)	F 54000 00	2 2 + 0 ccol -			

(vill) Any other assets such as value of Claims/interest	Refle 4000000		-	-	F
(ix, Gross Total value	910560:00	650000-00	3141181-00	-	-

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Agricultural Land Location(s) Survey number(s)					
	Area (Total measurement in acres)				sed.	
	Whether inherited property (Yes or NO)			Sheet av		
	Date of purchase in case of self acquired property		02 80	,		
	Cost of Land (in case of purchase)at the time of purchase	De	rois of			
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)					
	Area (Total measurement in sq. ft.)				Whateld.	
	Whether inherited property (Yes or NO)			Street		
	Date of purchase in case of self acquired property			1001		
	Cost of Land (in case of purchase) at the time of purchase		Dealerte	6		
	Any Investment on the land by way of development, construction etc.		DE			V
	Approximate Current market value					
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					

	V is ther inherited property (* es or NO)					-
	Description of purchase in case of sett					
	C sst of property (in case of prochase) at the time of prochase	15				
	A sy Investment on the property by way of development, construction etc.					
	Approximate Current market value					
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)					
	Area (Total measurement in sc. ft.)				arread	
	Built up Area (Total measurement in sq. ft.)			Sheet		
	Whether inherited property (Yes or NO)			Wel SV		
	Date of purchase in case of self acquired property			05 1/21		
	Cost of property (in case of purchase) at the time of purchase		Deleis			
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(v)	Others (such as interest in property)					
(vi)	Total of Current Market Value of (i) to (v) above					

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self .	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s)			Kec fan		
	Name of Bank or FI Amount outstanding Nature of loan	~		198937:00	-	-
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s)			Socool:	1-	-
	Amount outstanding Nature of Ioan			300000()		

	A-ny other liability				
	Grand total of liabilities				 -
(ii)	Government Dues: Dues to departments dealing with government accommodation				
	Dues to departments dealing with supply of water				
	Dues to departments dealing with supply of electricity			1	
	Dues to departments dealing with supply of telephones/mobiles			51	
	Dues to departments dealing with government transport (including aircrafts and helicopters)				
	Income Tax Dues		1		
	Wealth Tax Dues		/	1	
	Service Tax Dues	/			
	Municipal /Property Tax Dues	-			
	Sales Tax Dues				
	Any other dues				
	Grand total of all Govt. dues			-	-

(7) Details of profession or occupation:

a. Self MILA. & AGRICULTURIST

b. Spouse ... Mausewife

(8) My educational qualification is as under: MBBS RMCH Ranchi University 1979

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. AJAY KUMAR SINGH
2.	Full postal address	VILL RACHUMATHPUR, PERAMCARHWA
3.	Number and Name of the constituency and state	10 - RAXAUL
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	BHARTIYA JANTA PARTY
4_	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	-

	(c. Total number of Pending cases where the court (s) have taken cognization			-					
	PANof				on for which la		177	Herming Strates	
			VPS 1224	a	,	31-3-201	0	2	64133:00
		Spouse:	-						
١.	(c)		A3HA 46 of Assets an		ilitic			-	27912-0
į.		Description	Self	Spot	ise	Dependent-I	Depende	ent-II	Dependent-III
١.		Moveable Asset (Total value)	910560	6500	00	3171181	-		-
3.		Immovable Asset							
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)							
	(ii)	Approximate Current Market Price of Asset (Total Value)	-	-		9797000			
		Liabilities							
		(i) Government dues (Fotal)	*		-	-			
		(ii) Loans from Bank, Financial Institutions and others (Total)	-	-		698937			
8	(ghest educational qualific Give details of School / Un urse) (Name of the Schoo	iversity educ		vith		e certifica	ite/ dip	oloma/ degree

VERIFICATION

1, the depon	nt, above named, do hereby verify and declare that the contents of this affidavit a	re true and correct to the
best of my	mowledge and belief, no part of it is false and nothing material has been concealed	d there from. I further
declare that		

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) I. my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified atthis th	eday of	
--------------------	---------	--

Ajour Kumar Sol

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly

Ajag kunar Stuff. 09/01/12

INFORMATION ABOUT DETAILS OF MOVEBLE ASSETS 31.12.2011

A CONTRACT DESIGNATION OF MOVEDE	di 2000110 01.12.2011
DR AJAY KUMAR SINGH	11
S/O SHRI VISHWANATH SINGH	
DEPOSITS WITH BANK (SELF)	
STATE BANK OF INDIA, SECRETARIATE Branch, Patna 10839462141	238351.63
DEPOSITS WITH BANK (HUF)	250001.00
PNB, RAXAUL 4108000100012340	141847.00
STATE BANK OF INDIA, RAXAUL 10973184485	159541.85
INDIAN OVERSEAS BANK RAXAUL 3417	118363.00
	419751.85
TOTAL	658103.48
	000103.40
DETAILS OF INVESTMENTS IN Bonds / Mutual Fund etc	
SELF	
SBI Life Insurance	100000.00
HUF	100000.00
Deposit with Bajaj Allianz Life Insurance	300000.00
Deposit with Life Insurance MF	100000.00
	400000,00
TOTAL	500000,00
	50000000
DETAILS OF INSURANCE POLICIES	
SELF	
PREMIUM PAID (EIGHT INSTALMENTS OF Rs.15873.00) Till Date	126984.00
HUF	120.04.00
PREMIUM PAID (ONE INSTALMENTS OF Rs.91304)	91304.00
Deposit with Life Insurance MF	5150400
TOTAL	218288.00
	210200.00

Ajay Kamar Single 09/01/12

INFORMATION ABOUT DETAILS OF IMMOVEBLE ASSETS 31.12.2011

	Y KUMAR SINGH				
	RI VISHWANATH SINGH				
S.N.	S OF AGRICULTURAL LAND LOCATION	KHATA NO.	KHESARA NO.	EXTENT	C. MARKET VALUE
	Village Raghunathpur, Anchal-Ramgarhwa	171	583	0-16-0	
2	Village Raghunathpur, Anchal-Ramgarhwa		3246	0-1-15	
3	Village Raghunathpur, Anchal-Ramgarhwa	203	555	0-15-14	
4	Village Raghunathpur, Anchal-Ramgarhwa	247	573	0-11-14	
5	Village Raghunathpur, Anchal-Rangarhwa		574	0-3-14	
6	Village Raghunathpur, Anchal-Ramgarhwa		575	0-11-08	
7	Village Raghunathpur, Anchal-Ramgarhwa		576	0-16-10	
8	Village Raghunathpur, Anchal-Ramgarhwa	49	577	0-15-04	
9	Village Raghunathpur,Anchal-Ramgarhwa		578	0-12-07	
10	Village Raghunathpur, Anchal-Ramgarhwa		579	0-12-09	
11	Village Raghunathpur,Anchal-Ramgarhwa		580	04-13-08	
12	Village Raghunathpur, Anchal-Ramgarhwa	47	3284	0-7-14.25	
13	Village Raghunathpur,Anchal-Ramgarhwa		3287	0-13-11	
14	Village Raghunathpur, Anchal-Ramgarhwa	172	3286	0-4-10	
*.0	1 11-10-2 11-24 Million Francisco (12-10-10-10-10-10-10-10-10-10-10-10-10-10-			5-08-18.25	3267000.00
DETAIL	S OF NO-AGRICULTURAL LAND				
S.N.	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	C. MARKET VALUE
1	Village Raghunathpur, Anchal-Ramgarhwa	438	28032804	0-10-0	1500000,00
RESIDE	NTIAL BUILDING				
S.N.	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	C. MARKET VALUE
1	Village Raghunathpur, Anchal-Ramgaritwa	GS	1357	0-0-11	1100000.00
FLATS I	N APAREMENTS				
	LOCATION	FLAT NO.			
Ī	MATESHAWRY APARTMENT	405			2250000.00
	VISHWESHARAIA NAGAR, DANAFUR				
Z MATESHAWRY VISHWESHARA	MATESHAWRY AFARTMENT	404			1680000.00
	VISHWESHARAIA NAGAR, DANAFUR				3930000.00
	GRAND TOTAL				9797000,00
					An .

Aland Kumar Zindy.